

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr Justice C Manavendranath Roy, Judge, High Court of Andhra Pradesh

On 3 August 2023, the Collegium proposed the transfer of Mr Justice C Manavendranath Roy, Judge, High Court of Andhra Pradesh, to the High Court of Gujarat, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted one of the Judges of the Supreme Court who being conversant with the affairs of the High Court of Andhra Pradesh, is in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court of Andhra Pradesh and the High Court of Gujarat.

By a representation dated 7 August 2023, Mr Justice C Manavendranath Roy has requested a reconsideration of the proposal for his transfer and in the alternative, has sought transfer to the High Court for the State of Telangana.

We have considered the requests made by Mr Justice C Manavendranath Roy. The Collegium does not find any merit in the requests made by him. The Collegium, therefore, resolves to

reiterate its recommendation dated 3 August 2023 to transfer him to the High Court of Gujarat.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J

(Sanjiv Khanna), J

(B.R. Gavai), J

(Surya Kant), J

10 August 2023.

